

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3258**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/AGRAHAYANA 15, 1938
(SAKA)**

BORDER FENCING IN GUJARAT

3258. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that out of the total 512 Km of land border of Gujarat with hostile neighbour Pakistan, only 340 Km length has been sanctioned for fencing and out of that, work on only 262.7 Km has been completed;

(b) if so, whether the Government is also aware of the fact that remaining area of 262.7 Km is very sensitive and needs urgent fencing and despite the talks/ correspondence being regularly held since April, 2012 between the State Government of Gujarat and the Ministry of Home Affairs, no action has been taken to complete the remaining fencing work;

(c) if so, the details thereof and the reasons therefor; and

(d) the time by which the fencing of 512 Km of Gujarat border is likely to be completed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): The Government has sanctioned 340 km length of fence in

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Gujarat along the Indo-Pakistan Border (IPB). Out of this, 280 km of fence work has been completed. The fence in balance stretch is not sanctioned as the site conditions were not found feasible for construction of fence due to marshy/water logged area. The balance stretch is proposed to be covered by non-physical barrier for which a pilot project has been approved. The fence work along Indo-Pakistan Border is proposed to be completed by December, 2018 through physical or non-physical barriers.
